

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Cont.A. (IBC)/5/2024 in Company Petition IB/10/2022
NAME OF THE COMPANY	Feno Plast Limited
NAME OF THE PETITIONER(S)	The Canara Bank Ltd
NAME OF THE RESPONDENT(S)	Feno Plast Limited
UNDER SECTION	7 of IBC

ORDER

Cont.A. (IBC)/5/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Mrs. Kalpana G, Resolution Professional.

None appeared for the Respondent.

Proof of service not filed. Let proof of service be filed by the next date of hearing by the Applicant. **Matter is adjourned to 31.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)